

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3159
ANSWERED ON:09.12.2009
CMZ NOTIFICATION
Owaisi Shri Asaduddin;Singh Dr. Raghuvansh Prasad

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has accepted the recommendations of the M. S. Swaminathan Committee report on the Coastal Management Zone (CMZ);
- (b) if so, the main recommendations made by the Committee;
- (c) whether the Government has chalked out any special coastal management plan;
- (d) if so, the details thereof;
- (e) whether the Government proposes to bring forward a Fishermen Right Bill to protect the fishermen; and
- (f) if so, the details thereof and the time by which a final decision is likely to be taken?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

- (a) Yes, Sir.
- (b) The main recommendations of the Prof. M. S. Swaminathan Committee includes:
 - (i) stringent implementation of the Coastal Regulation Zone Notification, 1991 and use of space technology-enabled enforcement of the provisions of the Notification
 - (ii) enhance protection of fishermen communities
 - (iii) introduce regulations to manage the proliferation of ports along the coasts
 - (iv) tighter standards for disposal of effluents into coastal waters
 - (v) new management regimes for Andaman and Nicobar and Lakshadweep Islands
 - (vi) include the seaward side to ensure protection from current and future threats
 - (vii) measures to strengthen research and regulatory capacity
 - (viii) introduce policies keeping in view the future dangers from sea level rise and increased vulnerability of the coasts.
- (c) No, Sir.
- (d) Does not arise.
- (e) & (f) Not at the present juncture, Sir.